

**GOVERNMENT OF INDIA
PERSONNEL,PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:312

ANSWERED ON:23.02.2011

IAS AND IPS OFFICERS INVOLVED IN CORRUPTION

Bais Shri Ramesh;Pandurang Shri Munde Gopinathrao

Will the Minister of PERSONNEL,PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether a number of IAS and IPS officers are involved in corruption cases in the country;
- (b) if so, the number of IAS/IPS officers found involved in corruption cases during the last three years and their name and yearwise details thereof;
- (c) the number of the above officers against whom report has been registered; and
- (d) the number of cases pending for approval to register report against the officers?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS MINISTER OF THE STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF THE STATE IN THE PRIME MINISTER'S OFFICE (SHRI V. NARAYANASAMY)

- (a) to (c): As per information provided by the CBI, during the last 3 years, 16 IAS and 5 IPS officers were found involved in 21 corruption cases. Details at Annexure A.
- (d): Out of above cases, 6 cases are pending for approval of competent authority for prosecution sanction.